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WA-2743-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 7th OF JANUARY, 2026

WRIT APPEAL No. 2743 of 2025

THE STATE OF MADHYA PRADESH AND OTHERS

Versus

PRABHUDAYAL DUBEY AND OTHERS

.....
Appearance:

Shri Swapnil Ganguly - Dy. Advocate General for the appellants.

Shri K.K. Pandey - Advocate for the respondents.
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ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Learned counsel for the appellants submits that there are certain statements erroneously recorded in the impugned order. He accordingly seeks leave to withdraw the appeal reserving the right of appellants to approach the writ court by way of a review petition.

In view of the above, appeal is dismissed as withdrawn.

All rights and contentions of the parties are reserved.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(VINAY SARAF)
JUDGE